THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRIMATI RAM DULARI SINHA) : (a) and (b). In accordance with the staff pattern laid down in the Employees Provident Fund (Staff and Conditions of Service) Regulations, 1962, there are 2 different categories of posts, namely Provident Fund Inspectors (Grade-I) and Accounts Officers. Both the categories of posts are in existence since the inception of the Staff Regulations and are borne on a common scale of Rs. 650-1200. Fifty percent of the posts of Provident Fund Inspector (Grade-I) are filled by promotion and the remaining fifty percent by direct recruitment through U.P.S.C. Appointment to the posts of Accounts Officers is made by promotion on the basis of a departmental competetive examination, failing which, by transfer on deputation basis, and failing both, by direct recruitment. As both the categories of posts are borne on separate cadres, the seniority of the officials appointed to the respective posts is being maintained separately. The above mentioned categories of officers are eligible for consideration for promotion to the next higher grade post of Assistant Provident Fund Commissioner (Grade-I) as provided in the Employees Provident Fund Organisation (Commissioners') Recruitment Rules, 1966 as amended from time to time, to the extent of fifty percent in accordance with a 11 point rotational formula prescribed in the said Rules, and the remaining fifty percent by direct recruitment through the Union Public Service Commission. The inter-se position of the officials to be appointed/promoted to the posts of Assistant Provident Fund Commissioner (Grade-I) is determined in accordance with the rank assigned and selection made by the Departmental Promotion Committee/Union Public Service Commission.

Promotion of E.P.F. Inspectors (Grade II) to Higher Rank

10019. SHRI RASA BEHARI BEHERA: Will the Minister of LABOUR be pleased to state :

(a) whether it is a fact that Provident Fund Inspector (Grade II) cannot be promoted/appointed as Superintendent in the Employees Provident Fund as the existing rules do not provide such promotion/appointment;

(b) whether it is also a fact that such promotions/appointments have been made in the Central Office of the Employees Provident Fund Organisation; and

(c) if so, the number of such appointments and the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR RAM DULARI (SHRIMATI SINHA): (a) Provident Fund Inspector (Gr. II) and Superintendents in the Central Office are appointed on the basis of a common examination. Hence there is no question of promotion of Provident Fund Inspector (Gr. 11) as Superin-Some of the qualified tendent. candidates are posted as Superintendents in the Central Office and others as Provident Fund Inspectors in Regional Offices, depending upon vacancies/administrative requirements.

(b) and (c). Out of eleven candidates who passed the examination held in December, 1979, seven persons were offered posting as Superintendents in Central Office. All of them have joined. The remaining four candidates who were being considered for appointment as Provident Fund Inspectors (Gr. II) at their own request, have also been appointed to the post of Provident Fund Inspectors (Gr. II).